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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/287/ (IB)/2017

NAME OF THE PETITIONER(S) : ARVIND IG NONWOVENS PVT LTD

NAME OF THE RESPONDENT(S) : RATHI FILTERS & INDUSTRIES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1 THIRYANUBATH KANNAN

Counsel for
Petitioner



ORDER

Counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he has already served private notice to the respondents and they had caused appearance before the Hon'ble High Court of Madras. However, it will be in the interest of justice to issue a fresh notice to the respondents. Counsel for petitioner is also directed to cause private notice on the respondents alongwith a copy of the petition and the notice and file proof of sending and effecting service of notice by way of an affidavit by the next date of hearing. Registry is also directed to send notice to the respondents. Counsel for petitioner is directed to file an affidavit and bank statement as per Sec.9 (3) (b) & (c) of IB Code, 2016. Put up on 21.07.2017 at 2.30 P.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)